



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

D.A. No. 1518/93.

Dt.of Decision: 2-9-94.

Mr. A.S.Babu

.. Applicant.

Vs

- The Commandant,
 Air Force Academy,
 Dundigal, Hyderab ad-500 043.
- 2. Dy. Controller of Defence Accounts Mair Force). New Delbi-110 010
- 3. The Sr. Officer I/C Administration, HQ._Command. IAF. Hebbal.
- 4. Air Officer Commanding, ^6w ostur'-^TTO obt. .. Respondents.

Counsel for the Applicant : Mr. C.Suryanarayana

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAD : VICE CHAIRMAN

(By)

O.A.NO.1518/93.

JUDGMENT

Dt: 2.9.94

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

that his request for fixation of pay at Rs.470/- per with effect from 24.10.1980, the date on which he was promoted as SG and his demand --fixation of his pay at Rs.1800/- with effect from
1.1.1986 in the revised pay scales are fully justified to refise his pay accordingly after granting the annual increment with effect from the original date ie., from 1st October every year and for payment of arrears.

- 2. Reply was filed for the respondents in this O.A.
- for the respondents submitted that the applicant was

 1.4.1994 and then the applicant had given his option

 for new fixation from the date of his annual increment
 due on 1.4.1994 and then his pay paste pay was

 at Rs.2180/- and the entry has been promulgated in
 the Office Order No.15/94, dated 18.6.1994.

contd....

(26)

.. 3 ..

4. Shri N.R. Srinivasan representing Shri C. Suryanarayana, learned counsel for the applicant submitted that the applicant is not pressing this O.A.

Accordingly, the OA is dismissed. No costs.

(A.B.GORTHI) MEMBER (ADMN.) (V.NEELADRI RAO) VICE CHAIRMAN

DATED: 2nd September, 1994. Open court dictation

Deputy Registrar(J)CC

- 1. The Commandant, All rolle Academy, Dundigal, Hyderabad-43.
- 2. The Dy.Controller of Defence Accounts(Air Force),
- 3. The Sr.Officer I/C Administration, HQ, Command, IAF, Hebbal, Bangalore-6.
- 4. The Air Officer Commanding, AF Central Accounts Office, New Delhi-1.
- 5. One copy to Mr.C. Suryanrayana, Advocate, CAT. Hyd.
- 6. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
- 7. One copy to Library CAT. Hyd.
- 8. One spare copy.

pvm

D/21/6-

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MA.JUSTICE V.NEELADRI RAO VICE-CHAIRMAN

AND .

THE HOW BLE OR . H. B. GOTHER -

ORDER/JUDGMENT

M A.No./R.A/C.A.No.

1518 93. - O.A.No.

(T.A.No.

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Allowed.

Disposed of with directions.

Dismissed

Dismissed for Default

Orderad/Rejected

No order as to costs

mvq

Central Administrative Tribuna DESPATCH 1 3 SEP1994 HYDERABAD BE